## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 361 (To be answered on the 17<sup>th</sup> November 2016)

## DEVELOPMENT OF AIRPORTS IN BIHAR

## 361. SHRI OM PRAKASH YADAV

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) the names of airports for which land has been provided by the Bihar Government to Airports Authority of India (AAI) for development;

(b) whether the development work on the said airports has been completed, if so, the current status thereof;

(c) whether the additional land has been demanded by the AAI from the Bihar

Government for some of the airports, if so, the details thereof;

(d) whether the Government proposes to set up more airports in Bihar, if so, the names of the cities identified for the purpose; and

(e) the steps taken by the Government in this regard?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): The Bihar Government has not provided any land to Airports Authority of India (AAI) for development of airports in the recent years.

(c) to (e): AAI has projected the following land requirements to the State Govt. of Bihar for upgradation/development of existing airports and construction of Civil Enclave / operationalisation of unused airports:

Patna Gaya Bihta : 11.35 acres : 200 acres

: 108 acres

: 121 acres

Raxaul Purnia

: (92 acres/67 acres) and

Muzaffarnagar: 479 acres

State Government of Bihar has agreed in-principle to provide required land at Patna & Purnea airports.

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